

RAJASTHAN HIGH COURT, JODHPUR


ORDER

No: Estt/HC/2017/ 628

Date: 21/12/17

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Ms. Pooja Sharma D/o Jai Prakash Sharma, Probationer-Trainee Junior Judicial Assistant, Rajasthan High Court, Jaipur Bench, Jaipur is hereby accepted with effect from 13.12.2017(A/N).

By Order,



21.12.2017
REGISTRAR [ADMN.]

No:1/A(iii)(a)(1)82/2016 Part-I/ 2774

Date: 21/12/17

Copy forwarded to the following for information and necessary action :-

- 1.The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
- 2.Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Jodhpur / Jaipur Bench, Jaipur.
- 3.Concerned A.O.J., Rajasthan High Court, Jaipur Bench, Jaipur.
- 4.D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
- 5.Confidential Branch, Rajasthan High Court, Jodhpur.
- 6.Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jaipur Bench, Jaipur.
- 7.Concerned Ms. Pooja Sharma D/o Shri Jai Prakash Sharma, resident of C-67, Gopi Vihar, Swej Farm, Nandpuri, Sodala, Jaipur-302019.
- 8.Personal file.


21.12.2017
REGISTRAR [ADMN.]